

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 44/9/HDB/2020
NAME OF THE COMPANY	Linkwell Telesystems Pvt Ltd
NAME OF THE PETITIONER(S)	Techwk IT Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Linkwell Telesystems Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Mr. Pramod, Learned Counsel for the Corporate Debtor appeared.

It is made clear that if the Learned Counsel for the Operational Creditor fails to make submissions on that date, opportunity to make submissions will be closed.

Learned Counsel for the Corporate Debtor will be heard and the matter will be disposed of.

The matter is adjourned to 19.12.2022.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL